

**Name of the corporate debtor: Matoshri Laxmi Sugar Co-generation Industries Limited**

**Date of commencement of CIRP: 17/07/2025**

**List of creditors as on 18/2/2026**

**Operational creditors (Government Dues)**

**(Amount in ₹)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Deputy Commissioner of Income Tax Dept. Central Circle- (1), Solapur	31-07-2025	4,15,317	-	Operational Creditor (Govt. Dues)	-	-	No	-	4,15,317	-	-	-	The claim is filing for the dues of A.Y. 2022-23. as per the understanding of RP Appeal is pending for the same.
2	Employee Provident Fund Organisation, Ministry of labour and Employment	12-08-2025	68,97,521	68,97,521	Operational Creditor (Govt. Dues)	-	-	No	-	-	-	-	-	
3	Shri Harsh Parashar Assistant Commissioner Central Goods And service Tax Solapur division	19-09-2025	60,02,224		Operational Creditor (Govt. Dues)			No					60,02,224	
			1,33,15,062	68,97,521	-	-	-	-	-	4,15,317	-	-	60,02,224	-

**Notes:**  
The Resolution Professional has conducted his verification, as per the data / document provided by the claimant/ Erstwhile Management, and based on the same, the Resolution Professional has admitted the claim of the claimant. The amount admitted / kept under verification are subject to modification, as and when clarification / additional documents (if any) received and verified by Resolution Professional.